

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

01:00 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2339 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Archita Infraprojects Vs. Dighi Ports Ltd. & Anr.	Jitender Chaudhary
2.	I.A. No. 2345 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	K.H. Khan & Anr. Vs. Adel Landmarks Ltd. Through Sri Udayraj Patwardhan	Darpan KM

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order
-sd/-
Assistant Registrar**